

**ITC (HS), 2017**  
**SCHEDULE 1 – IMPORT POLICY**

Section XII

Chapter-66

**CHAPTER 66**

**UMBRELLAS, SUN UMBRELLAS, WALKING-STICKS, SEAT-STICKS,  
WHIPS, RIDING CROPS AND PARTS THEREOF**

**NOTES:**

1. This chapter does not cover :
  - (a) Measure walking-sticks or the like (heading 9017);
  - (b) Firearm-sticks, sword-sticks, loaded walking-sticks or the like (Chapter 93); or
  - (c) Goods of Chapter 95 (for example, toy umbrellas, toy sun umbrellas)
  
2. Heading 6603 does not cover parts, trimmings or accessories of textile material, or covers, tassels, thongs, umbrella cases or the like, of any material. Such goods presented with, but not fitted to, articles of heading 6601 or 6602 are to be classified separately and are not to be treated as forming part of those articles.

<b>Exim Code</b>	<b>Item Description</b>	<b>Policy</b>	<b>Policy Conditions</b>
<b>6601</b>	<b>UMBRELLAS AND SUN UMBRELLAS (INCLUDING WALKING-STICK UMBRELLAS, GARDEN UMBRELLAS AND SIMILAR UMBRELLAS)</b>		
6601 10 00	Garden or similar umbrellas	Free	
	<i>Other:</i>		
6601 91 00	Having a telescopic shaft	Free	
6601 99 00	Other	Free	
6602 00 00	Walking-sticks, seat-sticks, whips, riding-crops and the like	Free	
<b>6603</b>	<b>PARTS, TRIMMINGS AND ACCESSORIES OF ARTICLES OF HEADING 6601 TO 6602</b>		
6603 20 00	Umbrella frames, including frames mounted on shafts (sticks)	Free	
<b>6603 90</b>	<i>Other:</i>		
6603 90 10	Umbrella ribs	Free	
6603 90 90	Other	Free.	